

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF JANUARY 2022

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6**Contested commercial cases disposed during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital												
2	Addl. District Judge, Commercial Court Dehradun	1	Arb06/2021	Namrata Sev Vs Captain Saurabh	B.D. Pandey	16-01-21	Yes	06-01-22	355	Contested	10-01-22	2	Sec 14 & 15

2	Arb 65/2021	M/s Drishti Engineers & consultants Vs Mittal Machine	Vaibhav Jain	09-07-21	Yes	18-01-22	180	Contested	20-01-22	2	Sec 09
3	Arb 107/2021	Mudgal Construction Vs Central Bank of India	Sankalp Caturvedi	10-12-21	Yes	18-01-22	38	Contested	20-01-22	2	Sec 09
4	Arb 110/2021	Mudgal Construction Vs Union Bank of India	Sankalp Caturvedi	18-12-21	Yes	18-01-22	30	Contested	20-01-22	2	Sec 09
5	Arb 22A/2019 Old No. Arb 81/2017	Shri Ashf Vs Shri Ram Transport Finance Co. Ltd	Kamal Virmani	14-11-17	No	29-01-22	1168	Contested	31-01-22	1	Sec 36
6	Arb 65/2019 Old No. 70/2016	M/s DSG Paper Vs Hardev Mines	S.C. Virmani	21-03-16	No	24-01-22	2134	Contested	27-01-22	1	Sec 34
7	Ex 172/2021	John Deere Financial Vs Ram Kumar	Gaurav Sharama	30-09-21	No	31-01-22	123	Contested	02-02-22	1	Sec 36
8	Ex 44/2019 Old No. Ex9/2016	M/s Hardev Mines Vs DSG Paper	G.S. Chauhan	18-01-16	No	24-01-22	2196	Contested	27-01-22	1	Sec 36

		9	Ex 39/2021 Old No. Ex 93/2018	Sundram Finance Vs Irfan Malik	Gaurav Kumar	23-05-18	No	05-01-22	1342	Contested	07-01-22	1	Sec 36
		10	Ex 520/2019 Old No. 60/2018	Ravindra Kumar Gupta Vs Union of India	Sanjeev Kaushal	28-02-18	No	05-01-22	1405	Contested	07-01-22	1	Sec 36

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		69	2	0	71
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1531	36	46	1521

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	9	20	Nil	Nil	27
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF JANUARY - 2022

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	36	-	-	-	-
No. of appeals filed	-	-	-	-	2
No. of cases pending	1521	-	-	-	71
No. of cases disposed of	46	-	-	-	0